

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2018 &  
IA NO. 204 & 523 OF 2019**

**Dated: 18<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil  
Mr. Geet Ahuja  
Mr. S.Vallinayagam

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Ms. Reveena Dhamija  
Mr. S. Rama  
Mr. Anup Jain for R-2  
  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-6

**ORDER**

Respondents have placed details on record, as directed by the Bench. For affidavit of the appellant, list the matter on **23.09.2019 at 02.30 p.m.**

**(S.D. Dubey)**  
**Technical Member**

*Pr/pk*

**(Justice Manjula Chellur)**  
**Chairperson**